GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

LOK SABHA STARRED QUESTION NO. *306

TO BE ANSWERED ON THE 08, AUGUST, 2017 / SHRAVANA 17, 1939 (SAKA)

KILLING OF SECURITY PERSONNEL

*306. SHRI JAYADEV GALLA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the incidents of killing of security personnel by terrorists/ISI/ Pakistan military have risen over the years;

(b) if so, the details thereof including the number of security personnel killed in Jammu and Kashmir (J&K) during each of the last three years and the current year;

(c) the number of terrorists arrested/ killed during the above period;

(d) whether the Government has taken note of the consistent spread of ISIS/ISI in the country and the threat posed to India's sovereignty and if so, the details thereof; and

(e) the measures taken by the Government to address the issue?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANSRAJ GANGARAM AHIR)

(a) to (e): A Statement is laid on the Table of the House.

STATEMENT IN REPLY TO LOK SABHA STARRED QUESTION NO. *306 FOR 08TH AUGUST, 2017.

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(a) to (c): The details of casualties of security personnel in the terrorist incidents carried out by Pakistan based/ supported terror groups, terrorists arrested/killed in the Jammu & Kashmir and the hinterland of the country and security personnel killed in ceasefire violations by Pakistan during each of the last three years and the current year are at Annexure.

(d) & (e) : The Islamic State (IS)/ Islamic State of Iraq and Levant (ISIL)/ Islamic State of Irag and Syria (ISIS)/ Daesh has been notified as a Terrorist Organization and included in the First Schedule to the Unlawful Activities (Prevention) Act, 1967 by the Central Government. ISIS is using various internet based social media platforms to propagate its ideology. However, very few individuals have come to notice of the Central and State Security Agencies who have joined ISIS. The National Investigation Agency (NIA) and the States Police have also registered cases against ISIS/ISIL sympathizers and have arrested around 90 accused so far. Further, the Central and State agencies are monitoring the cyber space and taking action as per law wherever required. In order to assess and counter the incipient threat posed by ISIS/ISIL, meetings have been held by the Ministry of Home Affairs with the Central agencies and the State Governments concerned.

* * * * * * *

of

04

Nil

Number

terrorists arrested

Nil

Nil

Nil

Nil

of

Annexure referred to in reply to part (a) to (c) of Lok Sabha Starred Question No. *306 for 08.08.2017

07

Nil

Year No. of terror Number of security Number incidents personnel killed terrorists killed 2014 Nil Nil Nil 2015 01(Terror attack in 04 03 Gurdaspur District

(1) Hinterland of the country

of Punjab)

01 (Terror attack in

District of Punjab)

Pathankot

(2)	Jammu	&	Kashmir
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the

Nil

2016

2017

Year	No. of terror incidents	Number of security personnel killed	Number of terrorists killed	Number of terrorists arrested
2014	222	47	110	70
2015	208	39	108	67
2016	322	82	150	79
2017 (up to 31 st July)	194	39	115	44

(3) Casualties suffered by the security personnel in ceasefire violations by

Pakistan

Year	Number of security personnel killed		
2014	03		
2015	10		
2016	13		
2017 (up to 11 th July)	05		
	05		